

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 143

CONT.A./2(CH)2023

And

CP No.112/Chd/Hry/2022

(Dismissed for Non-Prosecution on 02.01.2023)

IN THE MATTER OF

Rajesh Sharma Director, IMOBI Tech ...
India Pvt. Ltd

Petitioner

Versus

Uday Partap & Ors ...

Respondent

Under Section: 241, 242 CA 2013

Rule: 11 of NCLT

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 14.06.2024.

Sd/-

Court Officer